

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 356/2024 In C.P. (IB)/4455(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - Prashant Jain
IN THE MATTER OF
Bank of Maharashtra
V/s
Nanai Dairy Pvt. Ltd

Section: Application under any other provisions- IBC U/s 7 of (IBC)

ORDER

IA.No.356/2024: - Adv Himanshu Karkare appeared for the Liquidator through VC. This IA has been filed by the liquidator to take on record the 1st Progress report for the quarter ending on 31.12.2023 which is annexed with the IA. The report of the liquidator is taken on record. No order is called for. With the aforesaid observation, **IA.No.356/ 2024 is allowed and disposed of.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)